

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 21<sup>st</sup> November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTIONS</b>				
1.	Original Application No. 102/2017(CZ) <b>(M.A.No.413/17)</b> <b>(M.A.No.510/17)</b> <b>(M.A.No.511/17)</b> <b>(M.A.No.512/17)</b> <b>(M.A.No.513/17)</b> <b>(M.A.No.514/17)</b> <b>(M.A.No.515/17)</b> <b>(M.A.No.516/17)</b> <b>(M.A.No.517/17)</b> <b>(M.A.No.518/17)</b> <b>(M.A.No.519/17)</b> <b>(M.A.No.520/17)</b>	Mousam Deen & Ors. Vs Union of India & 14 Anr.	Mr. Shafat Rahim, Adv.	
2.	Original Application No. 56/2017(CZ) <b>(M.A.No.501/17)</b>	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
3.	Original Application No. 11/2017(CZ) <b>(M.A.No.336/17)</b>	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv. Mr. H.Y.Mehta, Adv. Mr. Sachin K. Verma, Adv. Mr. Furqan Khan, Adv. Mr. Basit Khan, Adv.	
4.	Appeal No. 12/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. DharamveerSharma,Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv. Mr.OmShankarShrivastavaAdv.	
5.	Appeal No. 13/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
6.	Appeal No. 14/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv.	
7.	Appeal No. 15/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Rohit Tuteja, Adv. Mr.SandeepSinghBhagel,Adv.	
8.	Appeal No. 16/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. DharamveerSharma,Adv. Mr. Arushi Chauhan, Adv. Mr. Sandeep Singh Bhagel, Adv.	

9.	Appeal No. 17/2017(CZ)	Narsi Ram Jat & Anr. Vs State of Rajasthan & 3 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Arushi Chauhan, Adv. Mr. Sandeep Singh Bhagel, Adv.	
<b>FOR ADMISSION</b>				
10.	Original Application No. 93/2017(CZ) <b>(M.A.No.474 /17)</b>	Durga Prasad Agarwal Vs State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	
11.	Original Application No. 135/2017(CZ) <b>(M.A.No.499/17)</b>	Rajputana Mine Owners & Mineral Merchants Association Vs State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachawa, Adv.	
12.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv.	
<b>FOR COMPLETION OF PLEADINGS</b>				
13.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaora, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. DharamveerSharma,Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
14.	Original Application No. 21/2017(CZ)	Noratmal Sharma Vs State of Rajasthan & 4 Ors.	Mr. Rohit Saughaura Adv. Mr. Sachin K. Verma, Adv. Mr. Sandeep Singh, Adv. Mr. Kumar, Adv.	

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)